

available with the Government of India, as they are not administratively concerned with the same.

(b) In accordance with the I.A.S. (Recruitment) Rules, 1954, 25% of the number of senior duty posts borne on the cadre of a State is to be filled from amongst the substantive members of State Civil Service/State Service Officers. No recruitment is however, made to Central Services Class I by promotion from amongst State service Officers.

(c) The number of officers recruited to I.A.S. from State Services against the promotion quota is given in the statement laid on the Table of the House. [See Appendix VI, annexure No. 42].

(d) The I.A.S. (Recruitment) Rules, 1954, provide for reservation in favour of candidates belonging to Scheduled Castes and Scheduled Tribes to the extent not exceeding 12½% and 5% respectively of the number of vacancies to be filled through competitive examination. The number of candidates of these categories recruited against the reserved vacancies, and the States to which they have been allotted is given in the attached Statement laid on the Table of the House. [See Appendix VI, annexure No. 43]. No reservations are made in the vacancies to be filled in the I.A.S. by promotion from amongst State Services Officers.

(e) No.

(f) Does not arise.

Murder of Milkman in Delhi

4243. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the House of one Chatar Singh of Gandhi Nagar, Shahdara, Delhi was raided by dacoits on the 17th April, 1961 who killed Chatar Singh, beat his wife and sister-in-law to know the whereabouts of valuables and escaped with Rs. 2,000 in cash in addition to clothes and other valuables;

(b) whether any arrests have been made in this connection; and

(c) the action taken so far in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). On the night of the 17th/18th April, 1961, some persons entered the house of Shri Chatar Singh in Mohalla Chand. Raghbar Pura. Shri Chatar Singh was shot dead by them and the culprits decamped with property worth about Rs. 6,000/-, including Rs. 2,000/- in cash. A case under Section 460-I.P.C. has been registered by the police and is under investigation. No arrests have yet been made.

Quotas for Stainless Steel to firms in Jagadhari (Punjab)

4244. Shri Aurobindo Ghosal: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the names of firms in Jagadhari (Punjab) which were allotted quotas of stainless steel during the period ending 31st December, 1960;

(b) the purpose for which it was granted;

(c) the quantity sanctioned in each case;

(d) what machinery the Government of India devised to ensure that such quotas are not misused and the units to whom these have been sanctioned have got the necessary plant and equipment to process them; and

(e) whether as a result of check exercised by the Government of India themselves and not the State Government concerned they have come across any case where malpractice has been resorted to?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) and (c). Statement is laid on the Table of the House. [See Appendix VI, annexure No. 44].

(b) For manufacture of utensils.

(d) and (e). Central Government have no machinery to check up all the cases where steel is allotted throughout the country. It is for the State Government, i.e. the sponsoring authority, on whose recommendations, the releases are made, to check up that the stainless steel is utilised for the purpose for which it is imported.

Government Co-educational Higher Secondary School, Sarojini Nagar, New Delhi

4245. Shri Ram Garib: Will the Minister of Education be pleased to state:

(a) whether it is a fact that work of construction of the building for the Government Co-educational Higher Secondary School, Sarojini Nagar, New Delhi was to be completed during 1960-61;

(b) if so, what is the progress thereof and by when the building will be completed; and

(c) whether adequate provision for play grounds, Library, bathing tanks, hall-cum-auditorium and science laboratory etc. have been made in the plan?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) The construction work will be taken in hand shortly. It will take nine to ten months to complete.

(c) Yes, except for the bathing tanks.

Government Girls H. S. School, Sarojini Nagar, New Delhi

4246. Shri Ram Garib: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a Government Girls Higher Secondary School is situated in front of the Sarojini Market in Sarojini Nagar, New Delhi;

(b) if so, whether it is also a fact that unsocial elements continue to throng the hotels etc. and other shops

there and create difficulties in the proper discharge of duties both by the teachers and the taught of the said school;

(c) whether it is a fact that the School authorities and the parents of many girl students have requested the authorities to shift the Girls School to the other building nearby in which the Boys School is situated as a measure to put a stop to this menace; and

(d) if so, whether this would be done by the time the new academic session starts?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) to (d). Information is being collected and will be laid on the Table of the Lok Sabha in due course.

अबंध तरीकों से विदेशी मुद्रा प्राप्त करना

४२४७. श्री प्रकाश वीर शास्त्री : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब में कुछ ऐसे व्यक्तियों का पता लगा है जिन्होंने विदेशों से सीधा धन प्राप्त किया है ;

(ख) क्या यह धन रिजर्व बैंक की अनुभूति के बिना प्राप्त किया गया है ;

(ग) कितने व्यक्तियों ने इस प्रकार धन प्राप्त किया है ; और

(घ) यह उपाय किस प्रकार के थे और सरकार ने इस विषय में क्या कार्यवाही की है ?

वित्त मंत्री (श्री मोरारजी देसाई) :

(क) से (घ). माननीय सदस्य सम्भवतः यह जानना चाहते हैं कि क्या पंजाब में कुछ लोगों को विदेशों से गैर-कानूनी तौर पर धन मिल रहा है। सरकार को गैर-कानूनी तौर पर धन भेजे जाने के किसी मामले का पता नहीं है।